

being erected and roads being constructed. An agreement has been entered into with the Madras Corporation for the supply of 2 lakh gallons of water. Staff quarters have been built....

Mr. Speaker: I am afraid that is not what the hon. Member wants to know. He wants to know whether, as in the case of a chemical plant, there are any subsidiary or ancillary or auxiliary industries being set up to produce things like any kind of furniture or material required for gates etc. It is not a question of land, walls and so on.

Shri S. V. Ramaswamy: These are ancillary works.

Mr. Speaker: The hon. Minister has not probably followed or understood what is meant by the hon. Member who put the question. He wants to know whether in addition to this furniture any other articles required for the Railways will be manufactured there.

Shri S. V. Ramaswamy: Only furnishing Sir.

Khandwa-Hingoli Link

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*370. { **Shri Prakash Vir Shastri:**
 Shri T. B. Vittal Rao:

Will the Minister of Railways be pleased to state:

(a) whether the construction work on the Khandwa-Hingoli line has been completed;

(b) if so, the time by which passenger and goods traffic will commence on this line; and

(c) the amount of time and money spent on the construction of this line?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) The entire line from Khandwa to Hingoli has been opened for Goods traffic from 1st November, 1960. It is proposed to open the line for passenger traffic in the middle of December, 1960.

(c) The construction work was spread over a period of 6½ years and the amount spent to end of September 1960 is approximately Rs. 11.38 crores.

Shri B. K. Gaikwad: May I know the distance or length of the line?

Shri Shah Nawaz Khan: Approximately 188 miles.

Railway Freight Rates for Mangoes

*371. **Shrimati Ila Palchoudhuri:** Will the Minister of Railways be pleased to state:

(a) whether the Government of U.P. have made a proposal to the Railway Board for granting concessional freight rates and for providing refrigeration wagons for transport of large quantities of mangoes from various places in U.P. to various parts for export to foreign countries;

(b) if so, the details of the proposal; and

(c) Railway Board's reaction thereto?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) and (c). Do not arise.

Shrimati Ila Palchoudhuri: Is it not a fact that the Agriculture Ministry of UP took some mangoes with him to Russia and Russia was very much interested and wanted to import mangoes from India? In that case do we try to expand our foreign markets for this fruit?

Shri S. V. Ramaswamy: I do not know this; it is a piece of information to me. The Minister for Agriculture may be asked.

Shri Bishwanath Roy: In view of the fact that we have good market for the export of mangoes, will the Railway Ministry consider the question of giving some concession in railway freight?

Shri S. V. Ramaswamy: There is no appreciable export of mangoes from our country.

Dr. Vijaya Ananda: May I know whether Government is doing anything to stop the pilfering of mangoes?

Mr. Speaker: The hon. Member wants the rates to be reduced because the mangoes do not reach the other side.

Dr. Vijaya Ananda: I wanted to know what measures they are taking to stop pilferage of mangoes on the way.

Mr. Speaker: How does it arise out of this question? I suggested a way out; but the hon. Member does not catch it.

Damage to Railway Property in Assam Riots

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*372. { **Pandit D. N. Tiwari:**
Shri B. Das Gupta:
Shri Aurobindo Ghosal:

Will the Minister of Railways be pleased to state:

(a) the extent of damage suffered by the N.E.F. Railway in the Assam riots of July, 1960; and

(b) whether any Railway Employees were killed or man-handled?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a). The damage to Railway property is estimated at Rs. 1,47,000.

(b). Two Railway Employees were killed and 223 are reported to have been man-handled by the rioters.

Pandit D. N. Tiwari: May I know whether any maintenance allowance has been sanctioned to the dependants of the employees who were killed?

Shri Jagjivan Ram: It is for the State Government to give relief if any casualty is suffered due to civil commotion.

शाला अचिंत राम : क्या मंत्री जी बतलायेंगे कि इस नुकसान का क्या कारण है और क्या इस नुकसान के कारणों में से एक कारण यह भी है कि असम में यह ग्राम ख्याल पाया जाता है कि असामियों को रेलवे सर्विस में मुनासिब हिस्सा नहीं दिया जाता है ?

श्री जगजीवन राम : माननीय सदस्य का प्रश्न तो वैसा ही है कि सारी रामायण सुनने के बाद पूछा जाय कि सीता किस की स्त्री है। असम के सम्बन्ध में इतनी बात यहां हो गई और उस के बाद यह पूछते हैं कि इस झगड़े का कारण क्या था ?

शाला अचिंत राम : मैं झगड़े का कारण नहीं पूछ रहा हूं। मैं तो यह जानना चाहता हूं कि रेलवे का नुकसान होने का क्या कारण है ? क्या उन कारणों में से एक कारण यह भी है कि असम में यह ख्याल पाया जाता है कि असामियों को रेलवे सर्विस में काफी और मुनासिब हिस्सा नहीं दिया जाता है ?

अध्यक्ष महोदय : रेलवे मिनिस्टर कैसे बतला सकते हैं।

Pandit D. N. Tiwari: Did they make any enquiries to find out whether these dependants have been paid any compensation by the State Government or not; or did they see that care is taken of them or not?

Shri Jagjivan Ram: I may give some information. When our employees suffer some casualties, naturally, we give something to them by way of help. But that should not preclude the State Government from giving them the requisite compensation which is required to be given under certain laws. We have asked our employees to make representations to the State Government.

Shri B. Das Gupta: May I know whether the two railway employees who were killed were on duty or out of duty when they were killed?